

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.10.2020 AT 10.30 A.M**

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1134/2019 IN
PETITION NUMBER : IBA/507/2019
NAME OF THE PETITIONER(S) : CHAMPAK INDUSTRIES
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD
SECTION : SEC 60(5) (C) OF IBC

ORDER

Due to technical glitch, matter stands adjourned to **23.11.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)